GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3942

TO BE ANSWERED ON 06.04.2022

FINANCIAL ASSISTANCE TO PWDS DURING PANDEMIC PERIOD

3942 SMT. VANDANA CHAVAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the State/UT/year-wise amount of ex-gratia announced, allocated, disbursed and utilised for persons with disabilities during the pandemic period (March 2020-March 2022):
- (b) the details of eligibility criteria for persons for grant of this ex-gratia;
- (c) the State/UT-wise number of beneficiaries identified and the percentage of actual recipients;
- (d) the percentage of mentally challenged persons who are beneficiaries of this ex-gratia;
- (e) whether a large number of beneficiaries did not receive the ex-gratia support, if so, the reasons therefor, and
- (f) the steps taken to improve access to ex-gratia aid for mentally and physically disabled?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (e) Ex-gratia of Rs.1000, in two equal installments of Rs.500 each, was provided to each of the existing beneficiaries of pension schemes under National Social Assistance Programme (NSAP) for disabled, old age and widow as a part of relief package announced by the Union Government under Pradhan Mantri Garib Kalyan Yojana (PMGKY) package to mitigate the difficulties of poor and vulnerable after spread of COVID pandemic during 2020-21. An amount of Rs. 7733.92 lakh was released to States/UTs for payment of the aforesaid ex-gratia to persons with disabilities, including mentally challenged persons, under Indira Gandhi National Disability Pension Scheme (IGNDPS) of NSAP. State/UT-wise details of PwDs benefited through ex-gratia are given in Annexure.

The persons with disabilities, including mentally challenged persons, aged between 18-79 years and belonging to Below Poverty Line (BPL) households are given central assistance of Rs.300 per month under IGNDPS. The central assistance is increased to Rs.500/- per month per beneficiary on attaining the age of 80 years. No separate percentage of mentally challenged persons is maintained under the scheme.

(f) The amount of ex-gratia was disbursed to beneficiaries through Direct Benefit Transfer (DBT) mode by States/UTs.

Annexure referred in (a) to (e) of answer to Rajya Sabha Unstarred Question No. 3942 to be answered on 06.04.2022

State/UT wise details of funds released for payment of ex-gratia and number of Persons with Disabilities (PwDs) benefitted under Pradhan Mantri Garib Kalyan Yojna (PMGKY) package for NSAP beneficiaries

Sl. No.	States/UTs	Number of PwD beneficiaries	Funds released for payment of ex- gratia Under PMGKY (Rs.in Lakh)
1	Andhra Pradesh	24413	244.13
2	Bihar	120562	1205.62
3	Chhattisgarh	31245	312.45
4	Goa	41	0.41
5	Gujarat	10774	107.74
6	Haryana	11537	115.37
7	Himachal Pradesh	851	8.51
8	Jharkhand	24836	248.36
9	Karnataka	43639	436.39
10	Kerala	29935	299.35
11	Madhya Pradesh	99924	999.24
12	Maharashtra	7654	76.54
13	Odisha	82182	821.82
14	Punjab	5151	51.51
15	Rajasthan	28137	281.37
16	Tamilnadu	57201	572.01
17	Telangana	17448	174.48
18	Uttar Pradesh	73213	732.13
19	Uttarakhand	2822	28.22
20	West Bengal	65177	651.77
	Sub Total	736742	7367.42
NE States			
21	Arunachal Pradesh	1284	12.84
22	Assam	18916	189.16
23	Manipur	1007	10.07
24	Meghalaya	969	9.69
25	Mizoram	400	4.00
26	Nagaland	960	9.60
27	Sikkim	451	4.51
28	Tripura	1954	19.54
	Sub Total	25941	259.41
Union Terr	itories		
29	A&N Islands	<u> </u>	0.01
30	Chandigarh	100	1.00
31	D&N Haveli	142	1.42
32	Daman & Diu	66	0.66
33	J&K	2406	24.06
34	NCT Delhi	6321	63.21
35	Ladakh	363	3.63
36	ACCUSTOCAL ACCUSATO	51	0.51
37	Lakshadweep	1259	12.59
31	Puducherry Sub Total	10709	12.39
	Sub 10tai	10103	107.09